

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1010 OF 2007

Applicant/s Chondre S. D. R. Sate Respds. U. V. S. and others

Advocate for Applicant/s A. K. Mahapatra Advocate for Respondent/s S. Singh
N. Mahapatra

Notes of the Registry	Orders of the Tribunal	Sheet No. (5)
O.R. This case record was mingled with decided cases and could not be listed on 02-2-08. Inconvenience caused to the Honble court is very much regretted. This case has been admitted on 16-10-07. C.A, Sub C.A and R.A have been exchanged. M.A. 1873/08 filed with Sub C.A is still pending. Case is listed before Honble court on 23-2-08 for fixing a date for further orders please. 50(5) Sharma 20-2-08 27/2/08	23-2-09 Honble Mr. A.K. Gaur, Member (J) Honble Mrs. Mayilika Chatterjee (Member A) None for the parties. The case is adjourned to 29-5-09. <i>[Signature]</i> Member (A) rv 29-5-09 Hon'ble A.S. Karamadhi - J.M. Hon'ble S.N. Bhutela - A.M. Adjourned to 31.07.09. 31.7.2009. Hon. Mr. A.K. Gaur, J.M. Hon. Mr. D.C. Latha, A.M. None for the applicant, even in the revised call. It appears that the applicant has lost interest in prosecution of the matter. The O.A. is dismissed in default and for non-prosecution. <i>[Signature]</i> A.M. <i>[Signature]</i> J.M.	Boc rek